

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/65/2016
NAME OF THE PETITIONER(S) : J. Sivakumar & Another
NAME OF THE RESPONDENT(S) : M/s Navrang Shipping Private Limited & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M.K.K. MORRALITHARAN	for resp'te	Re
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ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent present. Matter is adjourned for the presence of the Petitioner failing which appropriate order will be passed. Put up on **04.12.2017 at 10.30 A.M.**

- Sed -
MEMBER (TECHNICAL)
ghk

- Sed -
MEMBER (JUDICIAL)